

advance information on flood events as an input to disaster preparedness. The FLEWS model is being used in all 33 districts of Assam.

(c) NESAC, an autonomous organisation under Department of Space (DOS), was set up as a joint initiative of DOS and the North Eastern Council (NEC) at Shillong in September, 2000. The Centre plays a catalytic role in holistic development of entire North East Region by providing Space Science and Technology support on natural resource management (agriculture, water resources, forestry, geology, minerals), infrastructure planning, telemedicine, tele-education, emergency communication, space and atmospheric science research, including disaster management support. North Eastern Regional node for Disaster Risk Reduction (NER-DRR) is also housed at NESAC to provide coordinated service to support management of disasters viz. floods, forest fire, thunderstorms, landslides, drought.

Release of caste data collected under SECC

2693. PROF. MANOJ KUMAR JHA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the reasons for continued delay in the release of caste data collected under the SECC 2011;

(b) whether there is any progress made by the expert group formed under the chairmanship of Vice-Chairperson of NITI Aayog to classify the caste names returned in SECC 2011 Survey; and

(c) what efforts have been made by this committee for speedy conclusion of their task?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): (a) The Socio Economic and Caste Census (SECC), 2011 was conducted by the Ministry of Rural Development (MoRD) in rural areas and the Ministry of Housing and Urban Poverty Alleviation (MoHUPA) in urban areas. The Office of the Registrar General and Census Commissioner, India (ORGI) had provided logistic and technical supports in conducting the SECC-2011. Ministry of Statistics and Programme Implementation has not been involved in the conduct of SECC.

The SECC data, excluding the caste data, have been finalized and published by MoRD and MoHUPA in 2016. The processing of Caste data as enumerated in SECC is taking time due to design issues at the stage of data collection, as per information received from ORGI.

(b) An expert group was to be set up under the chairmanship of the then Vice-Chairman, NITI Aayog to classify the caste names as recorded in SECC, 2011. This has not been set up.

(c) Does not arise.

Khelo India scheme under MPLADS

2694. SHRI KAPIL SIBAL: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government has made any changes in the Members of Parliament Local Area Development Scheme (MPLADS) and if so, the details thereof;

(b) whether new schemes were added to MPLADS after May, 2014 and if so, the details thereof; and

(c) whether Khelo India has been included under MPLADS and if so, the details thereof, State/UT-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): (a) and (b) Yes, Sir. Guidelines on Members of Parliament Local Area Development Scheme (MPLADS) provide for convergence of MPLADS with Central Government schemes such as MGNREGA, Khelo India: National Programme for Development of Sports, Saansad Adarsh Gram Yojana, Swachh Bharat Abhiyan, Atal Jyoti Yojana for providing solar lighting systems and for construction of shelters and procurement of equipment for imparting training for skill development.

(c) Yes, Sir. Under Khelo India, MPs may recommend works such as development of playfields, leveling of playgrounds in hilly areas, construction of boundary wall etc. in villages and blocks from out of the shelf of Khelo India projects if otherwise eligible under MPLAD Scheme. Similarly, in the urban areas, convergence will also be permissible for creation of durable sports assets such as multi-purpose sports halls, athletic tracks, laying of synthetic football and hockey turfs, fixed (immovable) sports equipments etc. as per the provisions of guidelines on MPLADS.

Population specific requirements and data collection

2695. SHRI PARIMAL NATHWANI: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government proposes to institute a common agency for collection of price statistics as well as Consumer Price Indices (CPI) to substitute CPI-Agricultural and Rural Labourers and if so, the details thereof;